

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 54(ND)/14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.07.2017**

NAME OF THE COMPANY: Sh. Dharendra Pratap Singh V/s. M/s. Dook
Consulting Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Krishnendu Datta, Advocate Mr. Shantanu Parashar, Advocate Mr. Amartyo Biswas, Advocate		
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	For the Respondent (s)	: None		
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Order

The Respondents are directed to file an affidavit with respect to the current status of the Respondent no. 1 company and steps taken for surrender of telephone lines, surrender of website, lease of the premises of Respondent 1 company. The same be filed within 1 week.

To come up on 10th August, 2017.

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)